

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL No. 102 OF 2016 &  
IA No. 307 of 2017**

**Dated: 21<sup>st</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**M/s. Hindustan Petroleum Corporation Ltd. .... Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Manu Seshadri  
Ms. Sahiba Ahluwalia

Counsel for the Respondent(s) : Mr. Sumit Kishore  
Mr. Prashant Bezboruah

**ORDER**

**IA No. 307 of 2017**

*(Appl. for directions)*

Issue notice. Mr. Prashant Bezboruah takes notice on behalf of the Respondent.

List the matter along with this I.A. on **05.05.2017.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/vg